

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 815 OF 2022**

IN THE MATTER OF:

Suresh Chand

....PETITIONER

VERSUS

D.M. Kapashera & Ors.

....RESPONDENT

AMENDED MEMO OF PARTIES (As per order dated 09.05.2024)

Suresh Chand

S/o Mr Har Narayan Singh, Kanganheri Village, Post Chawla, New Delhi-110071

Email: kgaurav2361@gmail.com

Mobile: 9540110446

....PETITIONER

VERSUS

1. District Magistrate, Kapashera

Dc Office, South West,

Old Terminal Tax Building, kapashera, Delhi-110037

(Respondent No.1)

2. Irrigation & Flood Control Department

Chief Engineer Zone-I, Bund Office Complex,

L.M. Central, Shastri Nagar, Geeta Colony, New Delhi-110031

(Respondent No.2)

3. SDM, Kapashera

Old Delhi Road, Kapashera Extension,

Kapashera, New Delhi-110037

(Respondent No.3)

4. Delhi Wetland Authority

6th Level, C-Wing, Delhi Secretariat, IP Estate, New Delhi-110002 (Respondent No.4)

5. Mr. Jai Prakash

S/o of Hari Ram, H. No. 245, Near Radha Krishan Mandir, Kangan Hari

South West Delhi, Delhi-110071

(Respondent No.5)

6. Mr. Surender

S/o Sada Ram, H. No. 652, Near Sindhu Mohalla,

Kangan Hari, South Delhi-110071

(Respondent No.6)

(R-5 & R-6 Owners of Khasra No. 112/274/258)